

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4800
ANSWERED ON:08.12.2010
COMPLAINTS AGAINST IAS AND IPS OFFICERS
Thomas Shri P. T.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has received any complaints against the IAS and IPS officers of Kerala cadre;
- (b) if so, the details thereof;
- (c) whether the Government has directed for an inquiry into such complaints;
- (d) if so, the details thereof;
- (e) whether the Government has received the report of inquiry and has taken action against the officers found guilty; and
- (f) if so, the details thereof?

Answer

Minister of State in the Ministry of Planning and Minister of State in the Ministry of Parliamentary Affairs; and Minister of State in the Ministry of Personnel, Public Grievances and Pensions. (SHRI V. NARAYANASAMY)

(a) & (b) : The Government has received 6 complaints against IAS officers since 2006 and 7 complaints against IPS officers of Kerala cadre since 2007.

(c) to (f) : Of the 6 complaints received since 2006 against IAS officers, two complaints have been closed on the basis of report received from the respective Ministry/Department/State Government of Kerala. The report in respect of two other complaints is yet to be received from the State Government of Kerala. Out of the remaining two, one is a pseudonymous complaint, which has been referred to the Central Vigilance Commission for closure and in the other case, departmental proceedings for minor penalty have been initiated against one officer of the Kerala Cadre.

Complaints against 7 IPS officers of Kerala Cadre received since 2007 by the Ministry of Home Affairs have been forwarded to the Government of Kerala/concerned organizations for appropriate action.